

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 64/TT/2015**

- Subject** : Approval of transmission tariff from COD to 31.3.2019 for “Essar Gujarat TPS-Bachau 400 kV D/C (triple) line and extension Sub-station anticipated COD-1.4.2015” under “Transmission System for connectivity of Essar Power Gujarat Ltd.” in Western Region under Regulation-86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014.
- Date of Hearing** : 18.5.2018
- Coram** : Shri P. K. Pujari, Chairperson  
Shri A. K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member
- Petitioner** : Power Grid Corporation of India Ltd. (PGCIL)
- Respondents** : Essar Power Gujarat Ltd. (EPGL) and 8 others
- Parties present** : Ms. Rhea Luthra, Advocate, PGCIL  
Ms. Swapna Seshadri, Advocate, PGCIL  
Shri Alok Shankar, Advocate, EPGL  
Shri S. S. Raju, PGCIL  
Shri V. P. Rastogi, PGCIL  
Shri Rakesh Prasad, PGCIL  
Ms. Shruti Verma, EPGL

**Record of Proceedings**

The Commission directed to list the matter alongwith Petition Nos.13/RP/2018 and 187/MP/2015 on 5.6.2018.

By order of the Commission

Sd/-  
(T. Rout)



Chief (Law)



RoP in Petition No. 64/TT/2015